

DIVISION BENCH  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/96(KB)2022  
IA(I.B.C)/1200(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>BANK OF BARODA VS RAMESH KUMAR SARAWAGI</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Mahuya Ghosh, Adv. ] For the Financial Creditor

Mr. Mohit Sharma, Adv. ] For the Resolution Professional

Ms. Swapna Choubey, Adv. ] For the Personal Guarantor

Mr. Mohan Ram Goyenka, PCS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**